Act, 1974.

## GOVERNMENT OF WEST BENGAL LEGISLATIVE DEPARTMENT

# West Bengal Act XIII of 1974 THE WEST BENGAL APPROPRIATION (NO. 2)

ACT, 1974.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 30th March, 1974.]

[30th March, 1974.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1974.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1974;

It is hereby enacted in the Twenty-fifth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (No. 2)

Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees two hundred thirty-three crores eighty lakhs thirty-seven thousand nine hundred and eleven towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1974, in respect of the services and purposes specified in column 2 of the Schedule.

Issue of Rs. 2,33,80,37,911 out of the Consolidated Fund of West Bengal for the year 1973-1974.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1974.

Appropriation.

## SCHEDULE.

(See sections 2 and 3.)

1	2	3			
No. of Dem-		Sums not exceeding			
and for Grant/ Appro- pria- tion.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
3	10—State Excise Duties	17,59,000	}	17,59,000	
5	12—Sales Tax	43,000	}	43,000	
8 9	15—Registration Fees 16—Interest on Debt and other Obligations	4,41,000	2,39,91,000	4,41,000 2,39,91,000	
11	18—Parliament, State/Union Temitory Legislature.	45,000	18,000	63,000	
12	19—General Administration	46,21,000		46,21,000	
14	22—Jails · ·	24,26,000	3,170	24,29,170	
16 +	26—Miscellaneous Depart- ments Fire Services.	,.	14,651	14,651	
17	26—Miscellaneous Depart- ments Excluding Fire Services	22,34,000		22,34,000	
19	28—Education		1,75,513	1,75,513	
20	29—Medical	1,53,70,000	4,569	1,53,74,569	
21	30—Public Health		17,324	17,324	
22	31—Agriculture—Agriculture 95—Capital Outlay on Sche- mes of Agricultural Impro- vement and Research.	2,74,69,000	8,57,539	2,83,26,539	
23	31—Agriculture-Fisheries		47,395	47,395	
Γ	35—Industries—Industries				
26	96—Capital Outlay on Industrial and Economic Development	51,88,000		51,88,000	
	35—Industries—Cottage Industries				
27	96—Capital Outlay on Industrial and Economic Development Cottage Industries	53,74,000	.40,856	54,14,856	
28	35—Industries—Cinchona	[	1,15,211	1,15,211	
31	39—Miscellanous Social and Developmental Organisa- tions Welfare of Scheduled Tribes and Castes and Other Backward Classes.	19,19,000		19,19,000	
33	44—Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial). 98—Capital Outlay on Multipurpose River Schemes.	1	1,22,000	4,48,91,000	

#### XIII of 1974.]

### (Schedule.)

1	. 2	3			
No. of Dem- and		Sums not exceeding			
for Grant/ Appro- pria- tion.	Services and purposes.	Voted by the Legislative Assembly,	Charged on the Consolidated Fund.	Total.	
	99—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).	Rs.	Rs.	Rs.	
34	50-Public Works	2,09,75.000	1,98,000	2,11,73,000	
35	106A—Capital Outlay on Greater Calcutta Develop- ment Scheme.	59,78,000	•	59,78,000	
36	53—Ports and Pilotage	1,80,000		1,80,000	
38	64-Famine Relief	5,37,11,000		5,37,11,000	
39	65—Pensions and Other Retirement Benefits. 120—Payments of Commuted	93,13,000		93,13,000	
L	Value of Pensions.				
41	68—Stationery and Printing	1,46,000		1,46,000	
42	70-Forest		30,000	30,000	
43	71—Miscellaneous—Contributions.	1,53,50,000		1,53,50,000	
44	71-Miscellaneous-Panchayats		20,100	20,100	
46	71—Miscellaneous—Youth Services.	2,39,000		2,39,000	
47	71-Miscellaneous-Civil Defend	е	91,583	91,583	
	71—Miscellaneous—Other Miscellaneous expenditure, 109—Capital Outlay on other Works,	1,46,81,000	5,17,000	1,51,98,000	
50	78—Pre-Partition Payments		1,04,000	1,04,000	
52	98—Capital Outlay on Multipur- purpose River Schemes— Damodar Valley Projects.	30,26,000		30,26,000	
53	103—Capital Outlay on Public Works.		6,80,000	6,80,000	
54	124—Capital Outlay on Schemes of Government Trading.	24,76,000	54,000	25,30,000	
r-!	Permanent Debt				
	Floating Debt				
55	Loans from Central Government (excluding loans for Comm- unity Development Projects, etc., and displaced persons).		1,87,40,21,000	1,87,40,21,000	
56	Loans and Advances by State/ Union Territory Government	19,91,82,000	••	19,91,82,000	
	Total	43,69,15,000	1,90,11,22,911	2,33,80,37,911	